

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:60

ANSWERED ON:03.08.2011

ATTACKS ON INDIANS

Mahendrasinh Shri Chauhan ;Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

(a) whether attention of the Government has been drawn towards the continuous attacks on Indians in foreign countries including Australia and New Zealand;

(b) if so, the country-wise details thereof during the last three years and the number of Indians who lost their lives or injured in these attacks;

(c) whether the Government has held any talks with these countries in this regard;

(d) if so, the reaction of these countries; and

(e) the steps taken by the Government to ensure safety of Indians in foreign countries?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS(SHRI VAYALAR RAVI)

(a) to (e) : A statement is placed on the table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 60 for answer on 03.08.2011 regarding Attacks on Indians.

(a) Yes, Sir, attention of the Government has been drawn towards attacks on Indians in Australia.

(b) The country wise details of Indians who lost their lives or injured in these attacks are as under:-

No. of Indians who lost their lives or injured in the attacks

Sr.No. Name of the Year Year Year  
country 2008 2009 2010

|    |                   |    |    |     |
|----|-------------------|----|----|-----|
| 1  | Australia         | 11 | 52 | 103 |
| 2  | New Zealand       | -  | -  | 01  |
| 3  | Iran              | 02 | -  | -   |
| 4  | Italy             | 01 | 01 | -   |
| 5  | U.K(Edinburgh)    | -  | -  | 02  |
| 6  | Kabul             | 40 | 02 | 13  |
| 7  | Thailand          | 01 | -  | 01  |
| 8  | Philippines       | 27 | 31 | 30  |
| 9  | Jamaica           | -  | -  | 01  |
| 10 | USA(Houston)      | -  | 02 | 01  |
| 1  | Poland            | 07 | -  | 06  |
| 12 | Chile             | 01 | -  | -   |
| 13 | South Africa      | -  | 02 | -   |
| 14 | Trinidad & Tobago | -  | -  | 01  |
| 15 | Venezuela         | -  | 01 | 01  |

(c) to (e):

The issue of attacks on Indians in Australia has been taken up at the highest level by GOI, including at the Ministerial level as well as through the High Commission and its Consulates in Australia. It has been conveyed to the Australian Government that it was the responsibility of the Australian authorities to ensure the well being and security of all Indians in Australia. Indian High Commissioner and Consuls Generals in Australia remain in regular touch with the Australian authorities both at the federal and the state level. This has resulted in several measures being put in place on the ground to improve safety and security. The HCI and Consulates have also been in constant touch with the Indian community to offer support and assistance and follow-up on all reported cases of attacks. The

steps taken by the Australian authorities have been useful, as reflected in the substantial decrease in the number of attacks in recent months.

ii) High Commission of India, Wellington, New Zealand has stated that by and large law and order situation in New Zealand is good and no incident of racial attacks on Indians has so far come to the notice of the High Commission. The High Commission officials maintain regular contacts with the concerned local police authorities and the Ministry of Foreign Affairs.

iii) Indian nationals abroad are sensitized by Indian Missions/Posts to maintain caution and vigilance in their general activities to avoid untoward incident. Consulate officials are sent to the place of incidence as considered necessary to liaise with the local authorities and Indian community, and render all possible assistance. Indian nationals are advised to contact the Indian Missions/Posts in case of any attack or assault. Indian Missions closely monitor the welfare of Indian citizens including their safety. Indian Missions maintain close liaison with the local administration/security agencies in the host countries and extends consular access to the Indians as and when required.